

DIVISION BENCH
COURT - I

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/35(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH MAY 2024

IN THE MATTER OF	SANJIV KUMAR VS REGISTRAR OF COMPANIES PATNA IN THE MATTER OF JAI HANUMANT RICE MILL PRIVATE LIMITED STRIKED OFF
UNDER SECTION	SEC 252 (3)

Appearances via video conference/physically

Ms. Minu Tulsian, CS.] For the applicant

Mr. Sumit Kr Jaiswal, CS.] For RoC Patna,

ORDER

1. Ld. Authorized Representative for both the parties present.
2. Report of RoC is Awaited.
3. List this matter on **18.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**